

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †1773
ANSWERED ON 29.07.2021

REJUVENATION OF RIVERS IN MAHARASHTRA

†1773. SHRI SANJAY JADHAV

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Union Government has received proposals for rejuvenation and transformation of rivers in Maharashtra under National River Conservation Plan, if so, the details along with present status thereof;
- (b) the details of the rivers including the total amount sought by the Government of Maharashtra to be released for this purpose; and
- (c) whether the Union Government has accorded sanction thereto, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI & FOOD PROCESSING INDUSTRIES

(SHRI PRAHLAD SINGH PATEL)

(a) to (c) Rivers in the country are polluted mainly due to discharge of untreated or partially treated sewage from cities/towns and industrial effluents in their respective catchments, problems in operation and maintenance of sewage/effluent treatment plants, lack of dilution and other non-point sources of pollution.

It is the responsibility of States/Union Territories (UTs) and local bodies to ensure required treatment of sewage and industrial effluent, before discharging into recipient water bodies or land for prevention and control of pollution therein. This Ministry, through the Centrally Sponsored Scheme of National River Conservation Plan (NRCP), has been supplementing efforts of the States/UTs by providing financial and technical assistance in abatement of pollution in identified stretches of rivers excluding river Ganga and its tributaries, on cost sharing basis.

Under NRCP, pollution abatement schemes for conservation of five rivers in Maharashtra namely Krishna, Panchganga, Godavari, Tapi and Mula Mutha, were sanctioned at a total cost of Rs.1182.86 crores. With the implementation of these schemes, sewage treatment capacity of 260 million litres per day has been created so far in the towns of Karad, Sangli, Kolhapur, Nanded, Nashik, Triambakeshwar and Prakasha.

Proposals for pollution abatement works in the towns along polluted river stretches are received from the States/UTs from time to time for consideration under the NRCP, and sanctioned based on their prioritization, conformity with NRCP guidelines, availability of Plan funds, etc.